(08)

Year -2023-24

I, Arpana Kumari, daughter of Shri. Sunil Prasad aged 33 year, belonging to Bihar

Legislative Assembly Secretariate and presently working as Assistant Section Officer give

herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

spouse

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

A SOLVEN	Sr. No.	Description	Self	Spouse Name(S) Shri. Hitesh Kumar Mathuri	Dependant-1 Name-Anandita Harsh(Daudhter)	Dependant-2 Name-Aprjita harsh(Daughter)
~	(i)	Cash	30000/-	-	NIL	NIL
2386	(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	SBA/C SAVINGS- 120000/- FIXED DIPOSITS- 200000/-	100 St. 6	NIL	NIL
	(iii)	Bonds, Debentures and Shares in companies	NIL		NIL	NIL
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	PPF-342060/-		SUKANYA SAMRIDHI- 212298/-	NIL
	(v)	Motor Vehicles (details of make, etc.)	NIL		NIL	NIL
	(vi)	Jewellery (give details of weight and value)	Gold-30 gram SILVER-500 GM		NIL forms of all the same and t	NIL Gold-Miletern STLVER-500 GM-2
	(vii)	Other assets, such as values of claims / interests	NIL		NIL COSTS	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

	e indicated]		280 C		
Sr. No.	Description	Self	Spouse Name(S) - Hitesh Kumar Mathuri	Dependant- 1 Name- Anandita Harsh (daughter)	Dependant- 2 Name- Aprajita Harsh (daughter)
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIĽ	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	(1) 2.5 KATTHA LAND AT Murgao in Jehanabad district. (2) 19 dismil land at sanda, Islmapur, Nalanda district. (3) 04 dismil at Amnar Khas, Ekangarsarai, Nalanda District.		NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL (CNIZ)	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL :	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 12.02.2024.
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL CONTRACTOR
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL POLICE AND A SECOND ASSOCIATION AND A SECOND ASSOCIATION AND A SECOND ASSOCIATION ASSO
	(b)dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL des some services
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	tealir javinaçovernaén
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	INCOME TAX NO DUES PAN NO-BYNPK4525J ITR FILED A.Y-2023-24	The second secon
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		not seath the report
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		- / 6 42 247 - 17 4 4 4 4 4 4 4 4 4 4 4 4 4 4 4 4 4 4

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:-	110072630417		
Gender :-		F (M/F)		
Date of Birth	; -	1 2 0 1 1 9 9 1 (DD/MM/YYYY)		
Class/Group Cadre	; -	B (A/B/C) BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT SERVICE (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)		
Home District I hereby de	:- clare th	NALANDA nat the above details are true to the best of my knowledge and		

I hereby declare that the above details are true to the best of my knowledge and belief. I further declare that my husband is a central government employee and he already declared his assets and liabilities.

	Signature- Anlang Kumani	
	Name of Employee:Arpana Kumari	
Place:Patna	Designation: - Assistant Section Officer	
Date: 12.02.2024	Department: Bihar legislative assembly, Patna	
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Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.